

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.427/05

Tuesday this the 22nd day of November 2005

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

V.P.Suseela,
W/o.K.P.Ashok Kumar,
Trained Graduate Teacher (Mathematics),
Kendriya Vidyalaya, Pangode, Trivandrum.
Residing at Sri Valsam House No.299,
Kulangara Lane, Pattom, Trivandrum.

...Applicant

(By Advocate Mr.P.V.Mohanan)

Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.

2. The Principal,
Kendriya Vidyalaya, Pangode.

3. G.Mohan,
Trained Graduate Teacher (Mathematics),
Kendriya Vidyalaya, No.IV,
(INS Dronacharya), Kochi.

...Respondents

(By Advocate M/s.Iyer & Iyer [R1-2])

This application having been heard on 22nd November 2005 the Tribunal on the same day delivered the following :

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up for hearing counsel for the applicant submitted that the prayer of the applicant has been complied with and the order posting the applicant at Kendriya Vidyalaya, Pattom as requested

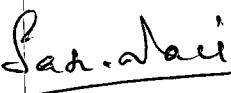
.2.

has been annexed in M.A.1085/05. Since the prayer of the applicant has been complied with nothing survives in the O.A. The O.A is, therefore, closed.

(Dated the 22nd day of November 2005)



GEORGE PARACKEN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

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